

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

52.

IN CP/58(MB)2022

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 15.11.2022

NAME OF THE PARTIES: Moti Developers Private Limited  
Vs  
Registrar Of Companies Mumbai Maharashtra

SECTION: 252 (1) OF THE COMPANIES ACT, 2013

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**ORDER**

The Court is convened through Video Conference.

Due to paucity of time, the matter is adjourned to 02.01.2023.

Sd/-  
MANOJ KUMAR DUBEY  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)